

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

5. M.A. 3180/2019 (19(2))

IN

C.P.(IB)-3226(MB)/2018

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **25.09.2019**

NAME OF THE PARTIES: Soham Polymers Pvt Ltd

**v/s.**

Dex-Vin Polymers Pvt Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

The Registry is directed to list this matter before special bench.

Sd/-

SHYAM BABU GAUTAM  
Member (Technical)  
/NP/

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)